

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.62A/2017 With T.P. No.62/560(6)/NCLT/AHM/2017(New)
IA No. 5344/2015 In C.P. No. 9/560(6)/NCLT/AHM/2015(Old)
(Jabalpur Bench, Madhya Pradesh High Court)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017**

Name of the Company: Praveen Kumar Bohra
V/s.
Registrar of Companies & Ors.

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	NATASHA SUTARIA	ADV.	PETITIONER	Natasha
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2.


ORDER

Learned Advocate Ms. Natasha Sutaria present for Original Petitioner. None present for Respondent.

Proof of dispatch of notice on Intervener filed.

Petitioner to inform the date of hearing to Respondents No. 2 and 3 and intervener.

List the matter on 20.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 6th day of September, 2017.